

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Lok Sabha
UNSTARRED QUESTION NO. : 856
(TO BE ANSWERED ON THE 24th July 2025)

ESTABLISHMENT OF REGIONAL AND INTERNATIONAL AIRPORTS

856. SHRI GURMEET SINGH MEET HAYER

Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) the details of the specific parameters and criteria set by the Government for establishing regional or international airports in the country;**
- (b) whether the Government has conducted any surveys/studies to assess future demand for airports and air connectivity, if so, the findings thereof along with the plans formulated by the Government to increase the number of airports accordingly and if not, the reasons therefor;**
- (c) whether the Government has maintained data on air passenger traffic during the last three years, if so, the details thereof, State and district-wise and if not, the reasons therefor; and**
- (d) whether the Government proposes to establish a greenfield airport in the Barnala and Sangrur areas of Punjab, if so, the details thereof and if not, the reasons therefor?**

ANSWER

**Minister of State in the Ministry of CIVIL AVIATION
(Shri Murlidhar Mohol)**

(a): Government of India (GoI) has formulated a Greenfield Airports (GFA) Policy, 2008 for development of new Greenfield airports in the country. As per the policy, if any airport developer, including the State Government, desires to develop an airport, they are required to identify a suitable site and get the Techno-Economic Pre-feasibility Study conducted alongwith the preparation of the Detailed Project Report (DPR) for the construction of the airport and submit a proposal to the Central Government.

MoCA has also launched Regional Connectivity Scheme (RCS)-UDAN scheme for revival of unserved and undeserved airports in the

country to facilitate/stimulate regional air connectivity and make air travel affordable to the masses.

Further, declaration of an airport as an International Airport depends upon various factors like traffic potential demand from airlines for operation of international flights, availability of the facilities like suitable length of runway to cater to medium capacity long-range aircraft or equivalent type of aircraft, scope for extending the runway length further as per future requirements for large bodied air crafts, availability of Ground Lighting Facilities and Instrument Landing System for operation of aircraft at night and availability of Customs, Immigration, Health and Animal & Plant Quarantine services.

(b): Modernisation and expansion of infrastructure facilities at existing airports is a continuous process undertaken by the Airports Authority of India (AAI) or the concerned airport operators/developers, depending on traffic demand, commercial viability, land availability, operational requirements for aircraft safety, and demand from airlines.;

(c): The state-wise details of total air passengers handled by all Indian Airports during last three years are at Annexure.

(d): Government of India (GoI) has not received any proposal seeking approval under the Greenfield Airports Policy, 2008, for the development of a greenfield airport in Barnala and Sangrur areas of Punjab, either from the concerned State Government or any airport developer.

Annexure reffered to in part (c) of the reply to Lok Sabha Unstarred Question No. 856 for answer on 24.07.2025			
Traffic Handled At All Indian Airports During 2022-23 to 2024-25 (In Number)			
STATE	2022-2023	2023-2024	2024-2025
A AND N ISLAND	1273138	1453811	1656704
ANDHRA PRADESH	4927856	5251936	5900958
ARUNACHAL PRADESH	62156	168348	188459
ASSAM	6348422	7386309	7661986
BIHAR	4592209	4286811	4671954
CHANDIGARH	3677786	3721229	4149840
CHHATISHGARH	2356552	2518220	2684210
DAMAN AND DIU	40109	66252	104218
DELHI	65328018	73673877	79259936
GOA	9023553	11278498	11888726
GUJARAT	13575521	15745612	18008745
HARYANA	128	35	0
HIMACHAL PRADESH	205111	238059	264976
JAMMU AND KASHMIR	5989184	5662108	6086616
JHARKHAND	2498607	2750357	2860366
KARNATAKA	34657726	40529695	45212219
KERALA	16530563	19269114	21071752
LADAKH	1260725	1074426	1194892
LAKSHDWEEP ISLAND	48485	47266	117409
MADHYA PRADESH	4640310	5503314	6159848
MAHARASHTRA	56112562	67072624	70817308
MANIPUR	1233997	1274666	1406227
MEGHALAYA	109788	154658	119982
MIZORAM	357639	398667	493465
NAGALAND	295361	319590	336870
ODISHA	3871110	4873716	5211879
PUDUCHERRY	75870	45441	34190
PUNJAB	2516970	3095893	3611107
RAJASTHAN	7198657	8242580	8970754
SIKKIM	15707	8417	11111
TAMILNADU	23983881	27404120	29380660
TELANGANA	20997965	25050346	29181072
TRIPURA	1386087	1470670	1410793
UTTAR PRADESH	9603285	11302659	14227967
UTTRAKHAND	1667517	1710854	1842254
WEST BENGAL	20816581	23421929	25569494
Grand Total	327279136	376472107	411768947